Written Answers to		[12 July, 2019]	Unstarred Questions	203
1	2	3	4	
31.	Andaman and Nicobar Islands	9.05	22	
32.	Chandigarh		12	
33.	Dadra and Nagar Haveli		12	
34.	Daman and Diu		12	
35.	Lakshadweep		12	
36.	NCT Delhi	36.02	12	
37.	Puducherry		30	
	Total UTs (c)		112	
	Total (A+B+C)	20302	32300	

Subsidy to fishery sector

2260. SHRI D. KUPENDRA REDDY: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) whether subsidies are provided to the fisheries sector in the country;
- (b) if so, the details thereof; and

the latest steps taken/being taken by the Central Government for overall (c) development of fisheries in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) to (c) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing a Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries at a total central outlay of ₹3000 crore and this scheme provides financial assistance to the State Governments/Union Territories (UTs) for development of fisheries in the country. Under the prevailing guidelines of the CSS, for the beneficiaries oriented activities in inland and marine fisheries sectors, the total admissible subsidy is limited to 40% of the unit cost for general category beneficiaries and 60% of the unit cost for weaker sections like Scheduled Castes (SCs), Scheduled Tribes (STs), women and their co-operatives with the ceiling in accordance with the

scheme guidelines. Besides, the Government of India during 2018-19 has extended the facility of Kisan Credit Card (KCC) to fisheries and animal husbandry farmers to help them to meet their working capital needs. Under KCC facility, interest subvention is available for animal husbandry and fisheries farmers at 2% per annum at the time of disbursal of loan and an additional interest subvention of 3% per annum in case of prompt repayment as Prompt Repayment Incentive.

In order to address the infrastructural requirements for fisheries sector, a dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) has been launched during 2018-19 with a fund size of ₹ 7522.48 crore. Under the FIDF, concessional finance is also provided for development fisheries infrastructure in the country. Under the FIDF, the Government of India provides interest subvention upto 3% per annum for providing the concessional finance by the Nodal Loaning Entities (NLEs).

Insurance cover for livestock

2261. SHRI A. VIJAYAKUMAR: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) whether Government has any proposal to increase livestock in the country;
- (b) if so, the details thereof;

(c) whether any special insurance scheme for livestock is operational in the country;

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (DR. SANJEEV KUMAR BALYAN): (a) and (b) In order to complement and supplement the efforts of the States/UTs to develop and conserve livestock population in the country Government is implementing various schemes namely:-

- (I) Rashtriya Gokul Mission;
- (II) National Dairy Plan-I;
- (III) Dairy Entrepreneurship Development Scheme;
- (IV) National Livestock Mission; and
- (V) Livestock Health and Disease Control.